

at all. What has been done is that in certain cases now the officers are the same instead of different officers. For the purpose of the Ministry concerned, what has to be decided by themselves, the officer works with them and does not report to the Finance Ministry. But, for the preparation of the Budget, when things have to be scrutinised, he serves both the purposes so that two officers are not required. The independence which the Ministries enjoy is to the extent to which it was given. That is, for all schemes which have been previously scrutinised and the Finance has agreed and have been included in the Budget, they have full freedom. It does not come back to Finance at all. Where there has not been a preliminary estimate properly done, they have got to come back again when the estimates are finally made. Otherwise, there is no necessity of coming to the Finance Ministry.

Shri S. M. Banerjee: I want to know whether this administrative reform would also mean minimising if not eliminating red tapism in administration and if so, what positive steps are being taken to eliminate that?

Shri Jawaharlal Nehru: The whole method of work study is to avoid red tape and unnecessary gestures, movements, etc. That is the whole purpose of it. Wherever it has been applied, it has resulted in considerable retrenchment and saving in time and expenditure.

Shri Harish Chandra Mathur: May I know if the hon. Prime Minister is aware that the severest critics of the administrative machinery are the government servants themselves? May I know if this factor has been brought to notice and has been probed into, and if any attempt has been made to have an *inter se* adjustment between the various classes of officers?

Shri Jawaharlal Nehru: It is natural they should be the critics because they know most about it, and in this work study business, all these factors are considered.

Shri Harish Chandra Mathur: May I know whether you are aware of the criticism and the nature of their criticism about the administrative machinery and about the lack of adjustment between the various types of officers working, and if it has received your attention and the action that has been taken in this matter?

Shri Jawaharlal Nehru: How can I say? I am aware of some type of criticism; may be there are some other types of which I am not aware, but an attempt should be made to find what the criticism is especially from those who themselves work there.

12 hrs.

SHORT NOTICE QUESTION

Pay Committee for Armed Forces

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	Shri Feroze Gandhi:
	Shri Ram Krishan Gupta:
	Shri Nek Ram Negi:
	Sardar Iqbal Singh:
	Shri A. M. Tariq:
S. N. Q. No. 1.	Shri D. C. Sharma:
	Shri T. C. N. Menon:
	Shri Hem Raj:
	Dr. Ram Subhag Singh:
	Shri Birendra Bahadur Singhji:
	Shri Aurobindo Ghosal:

Will the Minister of Defence be pleased to state:

(a) whether the Raghuramaiah Committee appointed to consider the application of the Jagannatha Das Commission's recommendations to the personnel of the Armed Forces has made its recommendations to Government; and

(b) whether, and if so, what decisions Government have taken on those recommendations?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix I,

annexure No. 25.] I would like to add that in the statement, the expression "combatants" in Para 2, items (ii) & (v) includes combatant personnel of the Army, Navy and Air Force also below officer rank.

Secondly, so far as emoluments referred to in the statement are concerned, they cover the basic pay, dearness allowance, city compensatory allowance and bad climate allowance.

The statement does not cover any other emoluments now being received by the defence services below officer rank which will continue to be admissible subject to the rules which obtain.

Shri Feroze Gandhi: According to item (ii) of the statement, the basic pay drawn by the combatant trained infantry soldier is Rs. 30 per month, and in the revised scale the basic pay remains the same and the dearness allowance has been increased. May I know whether this dearness allowance is going to be integrated with the basic pay as in the case of the other employees?

Shri Krishna Menon: Yes, Sir.

Shri Feroze Gandhi: May I know whether the new dearness allowance of Rs. 6 will also be integrated?

Shri Krishna Menon: That will not be integrated.

Shri Feroze Gandhi: May I know what considerations the Raghuramaiah Committee had before it to fix these salaries in this manner, and is it possible for us to have a copy of the Raghuramaiah Committee's Report?

Shri Krishna Menon: So far as this Committee is concerned, there are some matters on which Government have not yet come to a decision. In that sense, the Committee's Report is still pending, and it is not possible now to say whether that Report can be laid on the Table or not.

Shri Feroze Gandhi: That part of the Report on which Government have taken decisions may be laid.

Mr. Speaker: The Minister is still on his legs. He has not finished his reply.

Shri Krishna Menon: In reply to the request which came just now, we cannot separate the Report like that. It will not take very long time, it is a matter of calculations of various kinds.

The question is asked how these scales were reached. This Rs. 30 is a calculation of what the pay of a soldier would be after he has had three years of training. Then he becomes a skilled workman, and this is what would apply to him on the analogy of the civil servant under the Jagannadha Das Commission. To that is added the dearness allowance. Formerly half was given to him, now two-thirds will be given, the principle being that the Jagannadha Das Commission has said that a family may be taken as three units and the soldier alone gets a unit's rations. The other people must be provided for. Therefore, instead of getting Rs. 52:50, which is what he is getting now, he would get Rs. 66.

Shri S. M. Banerjee: I want to know when these recommendations are to be implemented, whether they will be implemented with effect from the same date as the Pay Commission's recommendations?

Shri Krishna Menon: That is in the statement.

Dr. Ram Subhag Singh: May I know whether at the time of considering the Jagannadha Das Commission's recommendations, the Raghuramaiah Committee had in mind the conditions of officers and men who will now be asked to work in difficult and hazardous areas; if not, whether that fact will be considered *de novo* and their pay and dearness allowance finalised?

Shri Krishna Menon: In the normal arrangements in the army, there is a distinction made regarding the allowances of soldiers and officers in what are called Forward Areas, but they

are special circumstances which do not pertain to civilians in the Jagannadha Das Commission's Report. That would not be reflected in this report, because the purpose of this Committee is to apply in real terms the essential content of the report pertaining to the civilians.

Dr. Ram Subhag Singh: I have not had a reply to the latter part of my question.

Shri Aurobindo Ghosal: A report has appeared in the Bombay press a portion of the Committee's Report is not being implemented because of the opposition of the Finance Ministry. Is that true?

Shri Krishna Menon: Government is one, it has only one mind.

Dr. Ram Subhag Singh: My point was that at the time the Pay Commission's recommendations were being considered by the Raghuramaiah Committee, the conditions which obtain today in difficult and hazardous areas were not there, and the Committee, therefore, naturally could not review the pay and dearness allowance to be given to the officers and men who will now be required to work in these areas. May I know whether any fresh consideration will be made by the Government regarding the pay and dearness allowance of these persons?

Shri Krishna Menon: I said at the beginning that even in the normal rules of the army, there are certain favoured allowances in regard to troops that move forward or take on special duties and so on. That is normal, but the question whether in the special conditions anything should be done in regard to certain other people is not covered by the Pay Commission or this Committee. It is an entirely separate matter. That has to be dealt with, if at all, separately.

Shri Hem Raj: In the border areas the Punjab and other police get 100 per cent. compensatory allowance. Will

the army people posted there also get the same allowance?

Shri Krishna Menon: Not under these recommendations. That is a separate matter. The Commission was appointed to deal with changes that have come about on account of changes in the economic and social conditions. And the different way in which remuneration is paid to the army required different calculation. In other words, it may be said almost that this departmental Committee had to work on a technical basis more or less to apply the real content to army conditions. These are special conditions, whether they are border areas or anything else, and that has to be specially considered, if the Government thinks it should be considered. It is a separate matter.

Shri Birendra Bahadur Singhji: Since the officers and the army personnel have to do multifarious duties, is there any proposal to give them any separation allowance or educational allowance?

Shri Krishna Menon: That is a larger question. That was not covered by this Commission.

Shri Braj Raj Singh: What will be the monetary effect of these recommendations on the Exchequer? How much more will we have to spend on the services?

Shri Krishna Menon: As I said, the statement does not cover the entire change in the remunerations. While we cannot give an accurate estimate, the effect on the Exchequer, as reflected by the Report, would be Rs. 8 to Rs. 9 crores. Government does not want at the present moment to put down a definite figure. It will be between Rs. 8 and 9 crores. That is in respect of the increase on paper.

Shri Ram Krishan Gupta: From the statement I find that the other recommendations of the Raghuramaiah Committee are being examined by Government. May I know by what time a final decision will be taken regarding them, and also the probable

date by which the decisions already taken will be enforced?

Shri Krishna Menon: As was stated before, most of it has been dealt with. What remains is in regard to certain levels of officers. That requires consideration in detail. It will not take very long. That is all that I can say. I cannot give you the date, but it will not take very long. It will be when the Parliament is sitting.

Shri S. M. Banerjee: In regard to the dearness allowance portion, nothing has been mentioned as to whether this dearness allowance will be linked with the cost of living index. May I know whether if Government propose to revise the present dearness allowance of the civilian employees on the basis of the Pay Commission's Report, the dearness allowance in respect of the Army People will also be revised and linked with the cost of living?

Shri Krishna Menon: That is a general question covered by the Finance Minister's statement yesterday.

Shri S. M. Banerjee: It is not clear.

Shri Tangamani: May I know the special reasons which have led Government to give only two-thirds of the city compensatory allowance to these employees instead of the full amount that is being paid to the others?

Shri Krishna Menon: It is the same reason that applied to two-thirds in the other case, because there are certain special allowances given to service personnel in the way of rent facilities and things of that character. All this is taken into account, and it is assumed that this two-third is a fair estimate of what will be the real returns which are equal for both the civilians and the others. That is an improvement on the present half.

WRITTEN ANSWERS TO QUESTIONS

Foundry Forge Plant, Ranchi

*135. **Shri Warior:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether experts and technicians for the Foundry Forge Plant, Ranchi, who are to be trained in Czechoslovakia, have been selected;

(b) if so, from which States these selectees have come; and

(c) when will they be proceeding to Czechoslovakia?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The first batch is expected to leave for Czechoslovakia in July, 1961 and therefore the experts and technicians will be selected in due course.

Nangal Fertilizers and Chemicals Ltd.

*137. { **Shri D. C. Sharma:**
Shri Rami Reddy:
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 113 on the 12th February, 1960 and state the up-to-date progress made in the setting up of the Fertilizers Factory Plant at Nangal?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 26].

Office of the Regional Provident Fund Commissioner, Kerala

*138. { **Shri A. K. Gopalan:**
Shri Kunhan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Government of India have received a memorandum